

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 715 of 2020

IN THE MATTER OF:

Rushabh Civil Contractors Pvt. Ltd.

...Appellant

Versus

Centrio Lifespaces Ltd.

...Respondent

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Natasha Dalmia, Mr. Malak Bhatt, Mr. Rajat Bector and Ms. Devanshi Singh, Advocates.

For Respondent: Mr. Prakash Shinde, Mr. Rohan Agrawal, Ms. Almira Lasrado and Mr. Nishit Dhruva, Advocates.

O R D E R
(Through Virtual Mode)

26.11.2020: Pleadings are complete. Written submissions have also been filed. Matter is ripe for hearing.

Let the matter be posted 'for hearing' on **21st December, 2020** before Court No. III.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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